

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 9

C.P. (IB)/665(MB)2020

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Marine Electricals India Limited**

Vs

Vasp Engineers Private Limited

For OC : None present.

For CD : None present.

Section 9 of IBC

ORDER

1. The matter was last listed on 22.11.2023; however, no further listing is available on record.
2. Registry is directed to issue fresh Notice to OC and CD intimating the next date of hearing and to place on record Compliance Report well before the adjourned date.
- 3. List on 20.05.2024 for service report/hearing.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK